

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

MA 237/2018, MA 290/2018
IN T.C.P. (IB)-856(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: **PEERLESS FINANCIAL SERVICES LTD.**

v/s.

RASOYA PROTEINS LTD.

SECTION 7 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

11. MA 237/2018, MA 290/2018 IN T.C.P. (IB)-856(MB)/2017

Both the parties present. At request, list this matter on 21.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)